SUPREME COURT OF INDIA

This relates to the proposal for appointment of Shri Rabindranath Samanta, Judicial Officer, as Judge of the Calcutta High Court.

The recommendation made by the Collegium of the Calcutta High Court on 5th April, 2018, for elevation of two Judicial Officers including Shri Rabindranath Samanta was considered by the Supreme Court Collegium on 24th October, 2018, when it decided to defer consideration of the proposal for elevation of Shri Samanta.

On scrutiny of the material placed before us, it is observed that names of many Judicial Officers senior to Shri Rabindranath Samanta have been ignored. In our considered opinion, the above proposal deserves a fresh look by the High Court Collegium. The Collegium recommends that the same be remitted to the Calcutta High Court.

(Ranjan Gogoi), C.J.I.

(A.K. Sikri), J.

(S.A. Bobde), J.

February 12, 2019.